

Production of drugs whose contents are imported

1645. SHRI ANANT RAM JAISWAL: Will the PRIME MINISTER be pleased to state:

(a) what are the names of drugs being produced in the country whose import contents are more than 33 per cent of the CIF value of import of each drug;

(b) what is the stage from which each is being produced;

(c) what are the names of the producers and what was the production of each during the last three years, year-wise; and

(d) what are the names of drugs which are exempted from price control?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (d) Import content in respect of each drug depends upon various factors such as international price of imported raw materials and intermediates, exchange rate of the rupee etc. Since the above factors, as well as the CIF value of the drug, are dynamic in nature, the percentage of import content also varies. There are over 300 bulk drugs which are being manufactured indigenously and it is not practically possible to monitor the data asked for in respect of each drug continuously.

Therefore, taking into consideration such factors as well as the need for encouraging indigenous manufacture from more basic stages, level of indigenous technology available etc. Government has prescribed basic stages for the manufacture of bulk drugs. Approvals for bulk drugs are being given from these stages.

Anti-cancer drugs

1646. SHRI ANANT RAM JAISWAL: Will the PRIME MINISTER be pleased to state:

(a) what are the names of anti-cancer drugs which are being produced in the country;

(b) what are names of producers and what was the production of each during 1990-91;

(c) what are the names of drugs allowed for import and what was the import during 1990-91 quantity-wise and value-wise; and

(d) what are the names of drugs which are exempted from customs duty?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) Names of the major anti-cancer drugs produced in the country along with names of their producers are given below:

Name of drug	Name of manufacturer
1. Vinblastine CIPLA. Infar
2. Vincristine CIPLA Infar
3. Cisplatin Tamil Nadu Dadha
4. Danazole Tamil Nadu Dadha, CIPLA

Details of production of these drugs are not monitored by this Ministry.

(c) All anticancer bulk drugs which are listed in the various appendixes of the Export Import Policy, like appendix 3A, appendix 6 lists 3&8, and copy

of which is available in the Parliament Library, are allowed for import. Details of import for 1990-91 are not available.

(d) Anticancer formulations listed in appendix 6 list 3 are exempted from customs duty. Some important anticancer bulk drugs which are also exempted from customs duty are given in the statement attached.